

1	2	3
4.	Railways (incl. MRTS)	2,61,808
5.	Irrigation (incl. Watershed)	2,53,301
6.	Water Supply and sanitation	1,43,730
7.	Ports	87,995
8.	Airports	30,968
9.	Storage	22,378
10.	Gas	16,855
TOTAL		20,56,150

(c) As a part of the Mid Term Appraisal (MTA) of the Eleventh Five Year Plan, the Planning Commission has assessed the investment in infrastructure during the first two years of the Plan and also revised the projections of investment for the entire Plan period based on available data. The revised projection of investment for the Eleventh Five Year Plan is Rs. 20,54,205 crore, which is almost equal to the initial target of Rs. 20,56,150 crore.

Blacklisted NGO's

2565. SHRI B.S. GNANADESIKAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has asked the Intelligence Bureau to prepare a blacklist of NGOs receiving funds from the Ministry and individuals to track their source of remittance;

(b) if so, the details thereof and whether a subgroup comprising officials of various intelligence agencies has been set up to track remittance of suspect NGOs in coordination with RBI; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (c) As per the information made available by Ministry of Home Affairs, prior to the meeting of the Economic Intelligence Council (EIC) in January, 2010, a need was expressed for a mechanism to track, collate and analyze inward foreign remittances of organizations and individuals. Subsequently, a sub-committee was constituted within the Central Economic Intelligence Bureau (CEIB), which comprised representatives from Intelligence Bureau (IB), Enforcement Directorate (ED), Financial Intelligence Unit (FIU), Reserve Bank of India (RBI) and Central

Economic Intelligence Bureau (CEIB). The subgroup had recommended that IB share a negative list with FIU for further dissemination with reporting entities to track foreign remittances to organizations/individuals. 77 NGOs have come to adverse notice on a *prima facie* basis so far.

Funds for disabled

†2566. SHRI PRABHAT JHA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of budget allocation and actual expenditure by the Central Government for providing helping aids for disabled persons during the last three years; and

(b) the details of budget allocation and actual expenditure by the Central Government for Deendayal Disabled Rehabilitation Scheme during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) The details of budget allocation and actual expenditure under the Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP Scheme) is as under:

Year	Allocation (Rs. in crores)	Funds released (Rs. in crores)
2007-08	70.00	49.08
2008-09	79.00	60.22
2009-10	79.00	67.35

(b) The details of budget allocation and expenditure under Deendayal Disabled Rehabilitation Scheme (DDRS) are as under:

Year	BE (Rs. in Crores)	Funds released (Rs. in Crores)
2007-08	70.00	70.25
2008-09	70.00	64.76
2009-10	76.00	61.55

Monitoring of welfare schemes

2567. SHRI AVTAR SINGH KARIMPURI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has initiated any steps to monitor the progress of various welfare schemes so as to ensure expeditious implementation of all programmes meant for Scheduled Castes and the Other Backward Classes;

†Original notice of the question was received in Hindi.